

IN THE COURT OF H. H. J. SHRI S. N. YADAV (C. R. No.37)
BOARD 13/08/2020

| Sr. No. | Case No. | Stage | Police Station | Next date |
|----------------|----------------------------------|--------------|-----------------------|------------------|
| 1 | ABA 2108/2019 | Hrg. | | |
| 2 | ABA 2250/2019 | Hrg. | | |
| 3 | ABA 2073/2019 | Hrg. | | |
| 4 | ABA 2134/2019 | Hrg. | | |
| 5 | Cri. BA 1438/2020 | Hrg. | | |
| 6 | Exh.30 in SC 219/2017 | Hrg. | | |
| 7 | ABA 1824/2019 @ Cri. MA 224/2020 | Hrg. | | |
| 8 | ABA 1862/2019 @ Cri. MA 223/2020 | “ | | |
| 9 | ABA 810/2020 | Arg.on VC | | |
| 10 | Cri. BA 1690/2020 | Order | | |
| 11 | Cri. BA 1605/2020 | | | |
| 12 | ABA 255/2020 | | | |
| 13 | Cri. BA 1092/2020 | Hrg. | | |
| 14 | ABA 734/2020 | | | |
| 15 | Cri. MA 25/2020 in ABA 915/2016 | Hrg. | | |
| 16 | Cri. MA 26/2020 in ABA 916/2016 | Hrg. | | |
| 17 | SC 480/2020 | Say | | |
| 18 | SC 481/2020 | Say | | |
| 19 | SC 482/2020 | Say | | |
| 20 | SC 483/2020 | Say | | |
| 21 | SC 484/2020 | Say | | |
| 22 | SC 485/2020 | Say | | |
| 23 | BA 1709/2020 | Order | | |
| 24 | BA 1675/2020 | Order | | |
| 25 | BA 1689/2020 | Order | | |
| 26 | ABA 787/2020 | Order | | |
| 27 | MA 1009/2020 in BA 161/2020 | Hrg. | | |

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|----------------|-----------------------------------|--------------|-----------------------|------------------|
| 28 | Exh.06 in SC 1653/2019 | Order | | |
| 29 | Exh.08 in SC 1653/2019 | Order | | |
| 30 | Exh.09 in SC 1653/2019 | Order | | |
| 31 | Cri. MA 203/2020 in ABA 1188/2019 | Hrg. | | |
| 32 | ABA 844/2020 | Say | | |
| 33 | Cri. BA 1724/2020 | Hrg. | | |
| 34 | Cri. BA 1370/2020 E-Mail Appln. | Say | | |
| 35 | Cri. BA 1542/2020 | Order | | |
| 36 | Cri. BA 1699/2020 | “ | | |
| 37 | Cri. BA 1617/2020 | “ | | |
| 38 | Cri. BA 1618/2020 | “ | | |
| 39 | Cri. BA 1640/2020 | “ | | |
| 40 | Cri. BA 340/2020 | “ | | |
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